



PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

To  
Mr. S. Vasudevan.  
Plot No. 5, 2<sup>nd</sup> Floor, Manasarovar Apartment,  
Bagavanthy Nagar, Medavakkam Koot Road,  
Medavakkam, Chennai – 600100.  
Email: ksvasu1956@gmail.

From

**Edelweiss Asset Reconstruction Company Limited,**  
Acting in its capacity as Trustee of EARC Trust SC 111,  
Having its office at Edelweiss House, Off CST Road, Kalina,  
Mumbai 400098

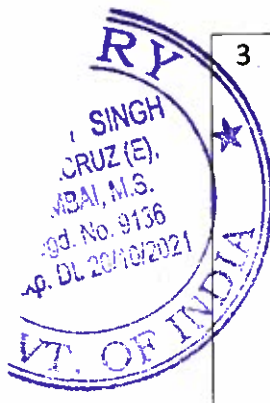
**Subject:** Submission of proof of claim on behalf of Edelweiss Asset Reconstruction Company Limited acting in its capacity as Trustee of EARC Trust SC-111 (“the Lender”).

Sir,

Edelweiss Asset Reconstruction Company Limited (“**EARC**”) hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of **Tradeline Enterprises Pvt. Ltd.** The details for the same are set out below:

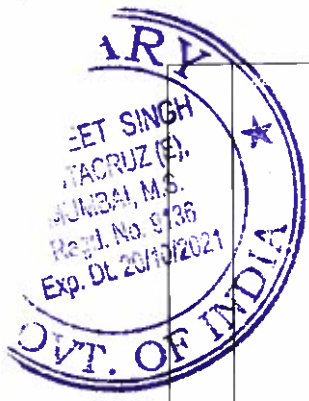
PARTICULARS		
1.	NAME OF FINANCIAL CREDITOR	Edelweiss Asset Reconstruction Company Limited acting in its capacity as Trustee of EARC Trust SC 111 (Assignee of Indian Bank wide Assignment Agreement dated 26 <sup>th</sup> December, 2014.
2.	IDENTIFICATION NUMBER OF FINANCIAL CREDITOR	U67100MH2007PLC174759





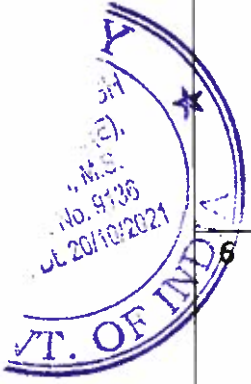
3	ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE	<p>Address- Edelweiss House, off. C.S.T Road, Kalina, Mumbai Maharashtra- 400098</p> <p>Email ID- <a href="mailto:Purshotam.Agarwal@edelweissfin.com">Purshotam.Agarwal@edelweissfin.com</a> <a href="mailto:Girish.Parmar@edelweissfin.com">Girish.Parmar@edelweissfin.com</a> <a href="mailto:Meghraj.deshmukh@edelweissfin.com">Meghraj.deshmukh@edelweissfin.com</a> <a href="mailto:VarunV.Shah@edelweissfin.com">VarunV.Shah@edelweissfin.com</a> <a href="mailto:Tarun.agarwal@edelweissfin.com">Tarun.agarwal@edelweissfin.com</a></p>																		
4	TOTAL AMOUNT OF CLAIM INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE	Total amount of claim against the Corporate Debtor is <b>Rs. 104,76,24,882/- (Rupees One Hundred and Four Crores Seventy Six Lacs Twenty Four Thousand Eight Hundred and Eighty Two Only)</b> as on <b>18<sup>th</sup> September, 2019</b>																		
5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	<table border="1"> <thead> <tr> <th>Exhibits</th> <th>Date</th> <th>Description</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>04.03.2014</td> <td>Assignment Agreement between Oriental Bank of Commerce and EARC</td> </tr> <tr> <td>2</td> <td>26.12.2014</td> <td>Assignment Agreement entered into between Indian Bank and EARC</td> </tr> <tr> <td>4</td> <td>09.08.2007</td> <td>Agreement relating to Equitable Mortgage by Deposit of Title Deeds entered into between Tradeline Enterprises and Indian Bank &amp; Oriental Bank of Commerce</td> </tr> <tr> <td>5</td> <td>27.02.2012</td> <td>Inter se Agreement entered into between Indian Bank and Oriental Bank of Commerce</td> </tr> <tr> <td>6</td> <td>27.02.2012</td> <td>Working Capital Consortium Agreement between Tradeline Enterprises and Indian Bank &amp; Oriental Bank of Commerce</td> </tr> </tbody> </table>	Exhibits	Date	Description	1	04.03.2014	Assignment Agreement between Oriental Bank of Commerce and EARC	2	26.12.2014	Assignment Agreement entered into between Indian Bank and EARC	4	09.08.2007	Agreement relating to Equitable Mortgage by Deposit of Title Deeds entered into between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce	5	27.02.2012	Inter se Agreement entered into between Indian Bank and Oriental Bank of Commerce	6	27.02.2012	Working Capital Consortium Agreement between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce
Exhibits	Date	Description																		
1	04.03.2014	Assignment Agreement between Oriental Bank of Commerce and EARC																		
2	26.12.2014	Assignment Agreement entered into between Indian Bank and EARC																		
4	09.08.2007	Agreement relating to Equitable Mortgage by Deposit of Title Deeds entered into between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce																		
5	27.02.2012	Inter se Agreement entered into between Indian Bank and Oriental Bank of Commerce																		
6	27.02.2012	Working Capital Consortium Agreement between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce																		





7	27.02.2012	Term Loan Consortium Agreement entered into between Indian Bank and Oriental Bank of Commerce.
8	27.02.2012	Agreement of Guarantee entered into between Prashant P Palayam, Gitanjali Prashan and P. R. Prabhakar and Indian Bank & Oriental Bank of Commerce .
9	27.02.2012	Joint Deed of Hypothecation between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce
10	03.05.2017	Letter issued by the EARC to Tradeline Enterprises
11	13.09.2017	Letter issued by the EARC to Tradeline Enterprises
12	13.09.2017	Letter issued by the EARC to the Indian Bank
13	15.09.2017	Letter issued by the EARC to the Sub Registrar, Mathuranthagam
14	27.11.2018	Letter issued by the EARC to Tradeline Enterprises for Recall of outstanding dues
15	27.11.2018	Letter issued by the EARC to Tradeline Enterprises for invocation of guarantees.
16		Statement of accounts of Oriental Bank of Commerce with Certificate under Banker Book Evidence Act
17		Statement of accounts of Indian Bank with Certificate under Banker Book Evidence Act
18		Statement of Accounts of EARC.





6	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA										
7	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN											
9	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	<table border="1"> <tr> <td>Bank</td> <td>IDBI Bank Ltd</td> </tr> <tr> <td>A/c Name</td> <td>EARC TRUST SC - 111</td> </tr> <tr> <td>A/c No.</td> <td>0004103000064910</td> </tr> <tr> <td>IFSC Code No.</td> <td>IBKL0000004</td> </tr> <tr> <td>Branch</td> <td>Nariman point</td> </tr> </table>	Bank	IDBI Bank Ltd	A/c Name	EARC TRUST SC - 111	A/c No.	0004103000064910	IFSC Code No.	IBKL0000004	Branch	Nariman point
Bank	IDBI Bank Ltd											
A/c Name	EARC TRUST SC - 111											
A/c No.	0004103000064910											
IFSC Code No.	IBKL0000004											
Branch	Nariman point											
10	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE	NA										



FINANCIAL CREDITOR	
-----------------------	--

Signature of financial creditor or person authorised to act on his behalf

For Edelweiss Asset Reconstruction Company Limited

  
Authorised Signatory

Name in BLOCK LETTERS- Meghraj Deshmukh

Position with or in relation to the financial creditor – Assistant Vice President

Address of person signing-

Official Address- Edelweiss Asset Reconstruction Company Limited, Edelweiss House, Off CST Road, Kalina, Mumbai-400098.

## DECLARATION

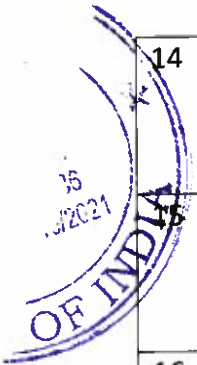
Mr. Meghraj Deshmukh currently working at Edelweiss House, Off CST Road, Kalina, Mumbai - 400098 do hereby declare and state as follows: -

1. Tradeline Enterprises Pvt. Ltd. the corporate debtor was, at the insolvency commencement date, being the 18<sup>th</sup> September, 2019 actually indebted to Edelweiss ARC (EARC) in the sum of Rs. 104,76,24,882/- (Rupees One Hundred and Four Crores Seventy Six Lacs Twenty Four Thousand Eight Hundred and Eighty Two Only) as on 18<sup>th</sup> September, 2019.
2. In respect of EARC's claim of the said sum or any part thereof, I have relied on the documents specified below:

Exhibits	Date	Description
1	04.03.2014	Assignment Agreement between Oriental Bank of Commerce and EARC
2	26.12.2014	Assignment Agreement entered into between Indian Bank and EARC
4	09.08.2007	Agreement relating to Equitable Mortgage by Deposit of Title Deeds entered into between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce
5	27.02.2012	Inter se Agreement entered into between Indian Bank and Oriental Bank of Commerce
6	27.02.2012	Working Capital Consortium Agreement between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce
7	27.02.2012	Term Loan Consortium Agreement entered into between Indian Bank and Oriental Bank of Commerce.
8	27.02.2012	Agreement of Guarantee entered into between Prashant P Palayam, Gitanjali Prashan and P. R. Prabhakar and Indian Bank & Oriental Bank of Commerce .
9	27.02.2012	Joint Deed of Hypothecation between Tradeline Enterprises and Indian Bank & Oriental Bank of Commerce
10	03.05.2017	Letter issued by the EARC to Tradeline Enterprises
11	13.09.2017	Letter issued by the EARC to Tradeline Enterprises
12	13.09.2017	Letter issued by the EARC to the Indian Bank
13	15.09.2017	Letter issued by the EARC to the Sub Registrar, Mathuranthagam







14	27.11.2018	Letter issued by the EARC to Tradeline Enterprises for Recall of outstanding dues
	27.11.2018	Letter issued by the EARC to Tradeline Enterprises for invocation of guarantees.
16		Statement of accounts of Oriental Bank of Commerce with Certificate under Banker Book Evidence Act
17		Statement of accounts of Indian Bank with Certificate under Banker Book Evidence Act
18		Statement of Accounts of EARC.

- The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- In respect of the said sum or any part thereof, neither EARC, nor any person, by EARC's order, to EARC's knowledge or belief, for EARC's use, had or received any manner of satisfaction or security whatsoever,.
- I/ EARC is not a related party in relation to the corporate debtor, as defined under section 5(24) of the Code.

Date : 30<sup>th</sup> October, 2019  
Place : Mumbai

For Edelweiss Asset Reconstruction Company Limited

*[Signature]*  
Authorised Signatory

(Signature of the Claimant)

**VERIFICATION**

I, Mr. Meghraj Deshmukh, Assistant Vice President of the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 30 day of OCT 2019.

For Edelweiss Asset Reconstruction Company Limited

*[Signature]*  
Authorised Signatory

(Signature of the Claimant)

**BEFORE ME**

**RANJEET SINGH**  
M.Sc.LL.B

NOTARY  
MAHARASHTRA  
GOVT OF INDIA

Register No 1071

Dated 30 OCT 2019

